

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00811/2017

Monday, this the 5th February, 2018

CORAM

Hon'ble Mr.U.Sarathchandran, Judicial Member

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

M.K.Aboo, MES-109620

Fitter Pipe (SK), Military Engineer Services

O/o The Assistant Garrison Engineer, E/M, R&D,

Thrikkakara P.O., Kakkadan, Kochi-682 021.

now under orders of permanent transfer to the

O/o The Garrison Engineer (NS)

Military Engineer Services, Kataribagh

Naval Base P.O., Kochi-682 004.

... Applicant

(By Advocate: Sri P.K.Madhusoodhanan)

Versus

1. Commander Works Engineer (NW)
Military Engineer Services
Kataribagh, Naval Base P.O.
Kochi-682 004.

2. The Chief Engineer
Headquarters, Southern Command
Pune-411 001.

3. The Assistant Garrison Engineer (I)
R&D, Military Engineer Services
Thrikkakara Post
Kakkadan, Kochi-682 021.

4. Garrison Engineer (NS)
Military Engineer Services
Kataribagh, Naval Base P.O.
Kochi-682 004.

5. Engineer in Chief
Army Headquarters
Kashmir House, DHQ (P.O.)
Rajaji Marg, New Delhi-110 01.

... Respondents

(By Advocate: Sri N.Anilkumar, Sr.PCGC)

The OA having been heard on 5th February, 2018, the Tribunal delivered the following order on the same day:

O R D E R

By U.Sarathchandran, Judicial Member

Sri P.K.Madhusoodhanan, learned counsel for the applicant, submitted that since the respondents have cancelled the posting order vide communication No.10304/846/E1NB dated 2nd February, 2018, , he is not prosecuting the matter any longer.

2. Recording the submission, the OA is closed. No order as to costs.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial member

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Annexures produced along with OA by the applicant:

Annexure A9: Copy of the order No.1054/M.K.Aboo/54/EIB dated 29.9.2017 of the 3rd respondent.

Annexure A10: Copy of the order No.10304/767/EINB dated 27.9.2017 of respondent No.1.

Annexure A1: Copy of the notice dated 22.2.2017 by the applicant.

Annexure A2: Copy of the letter dated 15.3.2017.

Annexure A3: Copy of the letter dated 20.3.2017.

Annexure A4: Copy of the show cause notice dated 30.11.2016.

Annexure A5: Copy of the explanation dated 1.12.2016 submitted by the applicant.

Annexure A7: Copy of the office order No.26 dated 14.2.2017 of the 4th respondent.

Annexure A8: Copy of the letter dated 1.5.2017 by he 1st respondent.

Annexure A11:Copy of the Movement Order No.59/2017 dated 28.9.2017.

Annexure A12:Copy of the application for medical leave dated 28.9.2017.

Annexure A13:Copy of the medical certificate dated 28.9.2017 issued by the Medical Officer, Govt, Ayurveda Dispensary, Kangarappady, Ernakulam.